185 Written Answers

AGRAHAYANA 26, 1915 (SAKA)

(a)the quantity and value of gold, silver and other contraband articles seized from the Calicut Airport during 1992-93 ;

(b)whether any such article was seized from within any of the Indian Airlines flights;

(c) if so, whether any inquirty has been made to determine Indian Airlines employees

in the deal; and

(d) if so, the details of the investigation and findings thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): (a) The quantity and value of gold, silver and other contraband articles seixzed at Calicut Airport during 1992-93 as follows:

Description	Quantity(in kg.)	Value(in lakhs)
Gold	111.271	449.61
Silver	53.000	3.93
Other Contraband goods -		124. 94
(b) Yes , Sir . Deta	ils as follows :	-
Description	Quantity(in kg.)	, Value(in lakhs)
Gold	2.8	11.50

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(c) and (d). Inquires were made to determine if any Indian Airlines employee was involved. However, adjudicating authority did not impose penalty on the suspected employees considering the explanation offered by them.

Nehru Memorial Pavilion

2471. SHRI THAYIL JOHN ANJALOSE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the reply given o Unstarred Question No. 3703 on August 20, 1993 and sate :

(a)whether the Government of Kerala has submitted the revised proposal regarding the Nehru Memorial Pavilion ;

(b)if so, the details thereof; and

(c)the decision taken by the Union Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) and (c). Does not arise.

Export of Diamond to Begium

2472. SHRI GOPI NATH GAJAPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a vast scope to inrease the export of diamond to Belgium;

(b) if so, the steps taken the Government in this regard; and